

R-1103
4/2/21



From
Sri Ch.R.V. Swami,
Superintendent (FAC),
District Jail,
Eluru.

To
The Hon'ble Principal District
Sessions Judge,
West Godavari District,
ELURU

Lr.No:DJ/ELR/Jailor (MG)/ 276 /2021, Dated: 02 .02.2021.

Hon'ble Sir,

Sub:- Prisons Department – District Jail, Eluru – slow down of prevalence of Covid – 19 – Admission of prisoners in to District Jail, Eluru – Regarding.

Ref:- Head Office Memo. No.Jud.-2/40/2020, dt. 02.02.2021

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I am herewith submitting that the reference under cited above, I am submitting that the Head Office of this Department instructions were issued on admission of prisoners in to Covid Special Jails due to pandemic Covid -19. Now, in view of slow down of prevalence of Covid – 19, permitted to admit all new admissions into the all jails, **If they are brought with Covid – 19 negative report only. If any prisoner is received with Covid – 19 report pending or with positive report they shall be sent to the designated Special Sub Jails for admission.**

Hence, the Hon'ble District Sessions Judge Court, West Godavari, Eluru kindly arrange to issue necessary instructions to their jurisdiction Hon'ble Courts for new admissions in the District Jail, Eluru by honour above procedure.

Yours faithfully,

Ch. R. V. Swami
Superintendent (FAC),
District Jail, Eluru.

- Copy submitted to the Hon'ble 1st Additional District Sessions Judge Court, Eluru for favour of kind information and necessary action,
- Copy submitted to the Hon'ble 11nd Additional District Sessions Judge Court, Eluru for favour of kind information and necessary action,
- Copy submitted to the Hon'ble Vth Additional District Sessions Judge Court, Eluru for favour of kind information and necessary action,
- Copy submitted to the Hon'ble Special Court for POCSO, Eluru for favour of kind information and necessary action,
- Copy submitted to the Hon'ble 11nd Additional Judicial First Class Magistrate Court, Eluru for favour of kind information and necessary action,
- Copy submitted to the Hon'ble Special Judicial First Class Magistrate (Excise) Court, Eluru for favour of kind information and necessary action,
- Copy submitted to the Hon'ble Judicial First Class Magistrate Court, Special Mobile Court, Eluru for favour of kind information and necessary action,
- Copy submitted to the Hon'ble Judicial First Class Magistrate Court, Jangareddy Gudem for favour of kind information and necessary action,
- Copy submitted to the Hon'ble Judicial First Class Magistrate Court, Bhimadole for favour of kind information and necessary action

సంబంధిత ఉద్యోగి నెంబున
పరిశీలించి తగు చర్య
తీసుకోగలరు
B
జిల్లా జైల్

PRL. DISTRICT COURT, WEST GODAVARI, ELURU, DT.08.02.2021.

Copy Communicated to all the Judicial Officers working in the unit of West Godavari, for information.

[Handwritten Signature]
PRL. DISTRICT JUDGE,
W.G., ELURU.
[Handwritten Initials]
DID NO. 690
DATE 8/2/21

Copy to:

The Superintendent, Accounts Section, District Court, W.G., Eluru.

The In-charge System Officer, Prl., District Court, W.G., Eluru with a direction to upload the same in the official website of the District Court and also send **e-mails** to all the courts.

Office of the
Director General of Prisons
and Correctional Services
A.P., Vijayawada.

Memo No.Jud-2/40/2020

Dated: 02-02-2021

Sub: Prisons Department - Slow down of prevalence of Covid-19 -
Admission of Prisoners into prisons - Certain Instructions -
Issued.

Ref: This office Memo No.Jud-2/40/2020, Dated 13-07-2020

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Attention of the officers noted in address entry is invited this office memo cited, wherein certain instructions were issued on admission of prisoners into Covid Special Jails due to pandemic Covid-19. Now, in view of slow down of prevalence of Covid-19, the Superintendents of all Prisons/Jails are instructed and permitted to admit all new admissions into their prisons, if they are brought with Covid-19 negative report only. If any prisoner is received with Covid-19 report pending or with positive report they shall be sent to the designated Special Sub Jails for admission. They are also instructed to bring it to the notice of the concerned authorities for necessary information.

2. Any deviation/violation of the above instructions will be viewed very seriously. Receipt of this office memo shall be acknowledged by return mail.

Sd/- Mohd. Ahsan Reza
Director General of Prisons
and Correctional Services

To
The Superintendents, Central Prisons (**ALL**).
The Superintendents, District Jails (**ALL**).
The Superintendents, Special Prisons for Women (**Both**).
The Superintendent, Prisoners Agricultural Colony, Ananthapuramu.
The District Sub Jails Officers (**ALL**) with a request to communicate the same to all the
Superintendents, Spl. Sub Jails /Sub Jails under their jurisdiction.
The Dy. Inspectors General of Prisons (**Both**).

// Forwarded By Order //

Administrative Officer